

## Annexure – 4

Name of the corporate debtor: Mid-City Superstructures Private Limited;

Date of commencement of CIRP: 19-04-2024 (order downloaded on 20-04-2024); List of Creditors: 04-05-2024

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

Sl.No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Assets Care & Reconstruction Enterprise Limited ( acting in its capacity as trustee of India Real Estates 2021 Trust)		04-05-2024	7,60,86,14,854	7,59,78,82,430.15	Unsecured	7,59,78,82,430.15	No	100.00	-	-	16,94,251	90,38,173	Claim under verification:Supportings for unpaid expenses are awaited. Claim Not Admitted:Revised Claim Calculation sheet is referred
<b>Total</b>	-			<b>7,60,86,14,854</b>	<b>7,59,78,82,430</b>	-	<b>7,59,78,82,430</b>	-	<b>100</b>	-	-	<b>16,94,251</b>	<b>90,38,173</b>	-